NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 23

CP/269(MB)2022

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **03.05.2024**

NAME OF THE PARTIES: GUNVANT G TREVADIA V/s JULIET APPARELS PRIVATE LIMITED

Section 241-242 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Rishabh Shah, Ld. Counsel for the Petitioner present. Mr. Rohit Gupta, Ld. Counsel for the Respondent No. 2, 6 & 8 present.
2. Ld. Counsel for the Petitioner inform that he has instructions to proceed further in the matter and the Petitioner is not indulging in any kind of settlement.
3. List this matter for hearing on **13.06.2024**.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/